

TO BE PUBLISHED IN PART II SECTION 3(A) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE

6.3.84

MARCH, 1984

NOTIFICATION
(INCOME TAX)

No. 5694 (F.No.197/74/82-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Diocese of Thanjavur Society, Thanjavur" for the purpose of the said section for the period covered by the assessment years 1982-83 to 1984-85.

UNDER SECRETARY (S. K. YENARI) TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Raisini Garden), New Delhi.

Copy to:-

1. M/s. Sani & Rajhu, Chartered Accountants, 84/21, Singarathope St., Thiruvirupallli.
2. The Commissioner of Income-tax, Tamil Nadu-V, Madras, with ref. to his letter C.No.1128-V/38/80-TM.V dated 1.12.1983.
3. All Commissioners of Income-tax.
4. Directors of Inc.(IT)/(H&S)/(PL&P/INV.), New Delhi.
5. Director of Q&N Services (Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Kundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dto. of Inc.(H&P), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

(ATMA RAM)
SECTION OFFICER
I.T.(AI)SECTION

भारत के राज्य के भाग II, खंड 3(1) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 6 मार्च, 1983

अधिसूचना

[आव-अर]

सं०

5694

। फा.सं० 197/74/82 -आ.सं० [नि०-1] :

आयकर अधिनियम, 1961 [1961 का 43] की धारा 10 की उपधारा [23 ग] के खंड [V] द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, के शासकद्वारा, उक्त खंड के प्रयोजनार्थ, "डाबोलीय ऑफ तंजावुर तालाबदी, तंजावुर" को हर-नियारिग वर्ष 1982-83 से 1984-85 तक के अंतर्गत अपने वाली अवधि के लिए अधिसूचित करती है।

2mm

। आर० के० तिवारी।

अवर सचिव, भारत सरकार

सेवा में,

प्रबन्धक,

भारत सरकार प्रेत,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

[राजीव गार्डन के पास], नई दिल्ली।

प्रतिलिपि, अंग्रेजी पाठानुसार प्रेषित।

xपातीx